

Creation of a cultural cadre

3731. DR. R. LAKSHMANAN: Will the Minister of CULTURE be pleased to state:

- (a) whether any proposal is pending with Government to create a Cultural Cadre for the better administration of cultural heritage and other related matters; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) and (b) No, Sir. However, the High Powered Committee appointed to review the constitution and working of Akademies/ Institutions under Ministry of Culture, in its report, has recommended a cultural administration pool of 50 positions of young people to be created in the Ministry of Culture to work in the Ministry and in Institutions under the Ministry.

Proposal for World Heritage lists from UNESCO

3732. SHRI PANKAJ BORA: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has received proposal from UNESCO to consider some sites in the World Heritage Lists; and
- (b) if so, the details of the sites and proposed sites to be considered as Heritage?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir. Government has not received any such proposal from UNESCO.

- (b) Does not arise.

Deaths in judicial custody

3733. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government maintains any record of persons who died in judicial custody, encounter killings and other extra judicial killings by Central and State police and paramilitary forces;
- (b) if not, the reasons therefor;
- (c) if so, the State-wise break-up of persons died in the past one year in such extra-judicial killings;

(d) how many law enforcement officials in police and paramilitary forces are currently implicated in such extra-judicial killings and the State-wise breakup thereof; and

(e) the overall conviction rate in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Pursuant to the guidelines issued by the National Human Rights Commission every death in custody, police or judicial, natural or otherwise, is to be reported to the Commission, within 24 hours of its occurrence. Every death in police encounter is also to be reported to the Commission within 48 hours of its occurrence.

Statements indicating the state-wise number of cases registered, on the basis of intimations received about deaths in judicial custody, intimations received about killing in police encounter, deaths in encounter with paramilitary forces and complaints received about alleged deaths in fake encounters during the year 2013-14 are given in Statement-I to IV respectively (*See below*).

(d) Statements indicating the number of cases along with the amount of monetary relief recommended and disciplinary action/prosecution recommended by the Commission in cases of violation of human rights on account of death in judicial custody and deaths in doubtful encounters with police and para-military during the 2013-2014 including cases carried forward from the previous years are given in Statement-V and VI respectively (*See below*).

(e) No separate record has been maintained by the Commission in respect of the number of cases which ended in conviction or the overall conviction rate.

Statement-I

Statewise No. of cases registered under death in Judicial Custody (Intimation) during the year 2013-14 (Data as per CMS as on 7.8.2014)

Name of State/UT	Pending	Disposed	Total
Andaman and Nicobar Islands	1	0	1
Andhra Pradesh	117	5	122
Arunachal Pradesh	2	0	2
Assam	9	5	14
Bihar	90	3	93
Chandigarh	1	1	2
Chhattisgarh	55	1	56
Delhi	34	2	36
Goa	0	2	2
Gujarat	44	3	47

Name of State/UT	Pending	Disposed	Total
Haryana	43	5	48
Himachal Pradesh	3	0	3
Jammu and Kashmir	6	0	6
Jharkhand	44	7	51
Karnataka	0	2	2
Kerala	37	13	50
Madhya Pradesh	60	57	117
Maharashtra	94	5	99
Meghalaya	2	0	2
Nagaland	2	1	3
Odisha	38	10	48
Punjab	65	106	171
Rajasthan	62	3	65
Sikkim	2	1	3
Tamil Nadu	29	41	70
Tripura	5	0	5
Uttar Pradesh	319	28	347
Uttarakhand	14	1	15
West Bengal	90	7	97
TOTAL	1,268	309	1,577

Statement-II

*Statewise No. of cases registered about deaths in police encounter
(Intimation) during the year 2013-14*

Name of State/UT	Pending	Disposed	Total
Andaman and Nicobar Islands	0	0	0
Andhra Pradesh	1	1	2
Arunachal Pradesh	4	0	4
Assam	47	3	50

Name of State/UT	Pending	Disposed	Total
Bihar	7	0	7
Chandigarh	0	0	0
Chhattisgarh	18	0	18
Delhi	3	0	3
Goa	0	0	0
Gujarat	0	0	0
Haryana	5	0	5
Himachal Pradesh	0	0	0
Jammu and Kashmir	0	0	0
Jharkhand	12	0	12
Karnataka	0	2	2
Kerala	0	0	0
Madhya Pradesh	4	0	4
Maharashtra	1	0	1
Manipur	3	0	3
Meghalaya	6	1	7
Nagaland	0	0	0
Odisha	10	1	11
Punjab	2	0	2
Rajasthan	0	0	0
Sikkim	0	0	0
Tamil Nadu	0	1	1
Tripura	0	0	0
Uttar Pradesh	4	0	4
Uttarakhand	0	0	0
West Bengal	1	0	1
TOTAL	128	9	137

Statement-III

*State-wise no. of cases registered under death in encounter by
Para-Military Forces during the year 2013-14*

Name of State/UT	Intimation			Alleged		
	Pending	Disposed	Total	Pending	Disposed	Total
Andaman and Nicobar Islands	0	0	0	0	0	0
Andhra Pradesh	0	0	0	0	0	0
Arunachal Pradesh	1	0	1	0	0	0
Assam	1	0	1	0	0	0
Bihar	0	0	0	0	0	0
Chandigarh	0	0	0	0	0	0
Chhattisgarh	0	0	0	0	0	0
Delhi	0	0	0	0	0	0
Goa	0	0	0	0	0	0
Gujarat	0	0	0	0	0	0
Haryana	0	0	0	0	0	0
Himachal Pradesh	0	0	0	0	0	0
Jammu and Kashmir	0	0	0	0	0	0
Jharkhand	0	0	0	0	0	0
Karnataka	0	0	0	0	0	0
Kerala	0	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0	0
Maharashtra	0	0	0	0	0	0
Manipur	0	0	0	0	1	1
Meghalaya	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0
Odisha	1	0	1	0	0	0
Punjab	0	0	0	0	0	0
Rajasthan	0	0	0	0	0	0

Name of State/UT	Intimation			Alleged		
	Pending	Disposed	Total	Pending	Disposed	Total
Sikkim	0	0	0	0	0	0
Tamil Nadu	0	0	0	0	0	0
Tripura	0	0	0	0	0	0
Uttar Pradesh	0	0	0	0	0	0
Uttarakhand	0	0	0	0	0	0
West Bengal	0	0	0	0	0	0
TOTAL	3	0	3	0	1	1

Statement-IV

State-wise no. of cases registered on the bases of complaints about alleged death in police fake encounter during the year 2013-14

Name of State/UT	Pending	Disposed	Total
Andaman and Nicobar Islands	0	0	0
Andhra Pradesh	1	0	1
Arunachal Pradesh	0	0	0
Assam	2	2	4
Bihar	2	0	2
Chandigarh	0	0	0
Chhattisgarh	13	0	13
Delhi	2	0	2
Goa	0	0	0
Gujarat	0	0	0
Haryana	1	0	1
Himachal Pradesh	0	0	0
Jammu and Kashmir	0	0	0
Jharkhand	4	1	5
Karnataka	0	1	1
Kerala	0	0	0
Madhya Pradesh	3	0	3

Name of State/UT	Pending	Disposed	Total
Maharashtra	2	0	2
Manipur	0	0	0
Meghalaya	0	1	1
Nagaland	0	0	0
Odisha	3	0	3
Punjab	1	0	1
Rajasthan	0	0	0
Sikkim	0	0	0
Tamil Nadu	0	1	1
Tripura	0	0	0
Uttar Pradesh	5	4	9
Uttarakhand	0	0	0
West Bengal	0	0	0
TOTAL	39	10	49

Statement-V

State-wise no. of cases regarding death in judicial custody where NHRC recommended Monetary Relief, Disciplinary action and Prosecution during the year 2013-14

Name of State/UT	No. of Cases	Amount (Rs.in lakhs)	Disciplinary Action	Prosecution
Andaman and Nicobar Islands	0	0.00	0	0
Andhra Pradesh	9	22.00	1	0
Arunachal Pradesh	1	1.00	0	0
Assam	2	4.00	0	0
Bihar	10	19.50	1	0
Chandigarh	0	0.00	0	0
Chhattisgarh	4	12.00	0	0
Dadra and Nagar Haveli	0	0.00	0	0
Daman and Diu	1	1.00	0	0
Delhi	7	11.00	0	0

Name of State/UT	No. of Cases	Amount (Rs.in lakhs)	Disciplinary Action	Prosecution
Goa	0	0.00	0	0
Gujarat	2	4.00	0	0
Haryana	4	6.00	0	0
Himachal Pradesh	0	0.00	0	0
Jammu and Kashmir	0	0.00	0	0
Jharkhand	3	3.00	0	0
Karnataka	3	4.00	0	0
Kerala	4	6.00	0	0
Lakshadweep	0	0.00	0	0
Madhya Pradesh	4	12.00	1	0
Maharashtra	3	8.00	0	0
Manipur	1	2.00	0	0
Meghalaya	0	0.00	0	0
Mizoram	0	0.00	0	0
Nagaland	0	0.00	0	0
Odisha	1	1.00	1	0
Puducherry	1	3.00	0	0
Punjab	1	3.00	0	0
Rajasthan	10	22.00	1	0
Sikkim	0	0.00	0	0
Tamil Nadu	4	5.00	0	0
Tripura	0	0.00	0	0
Uttar Pradesh	21	50.20	3	0
Uttarakhand	0	0.00	0	0
West Bengal	3	6.00	0	0
TOTAL	99	205.70	8	0

Statement-VI

State-wise No. of cases regarding death in encounter by police and para-military forces where NHRC recommended Monetary Relief, Disciplinary Action and Prosecution during the year 2013-2014

Name of State/UT	Encounters by Police				Encounter by Para-Military Forces			
	No. of Cases	Amount (Rs. in Lakhs)	Disciplinary Action	Prosecution	No. of Cases	Amount (Rs. in Lakhs)	Disciplinary Action	Prosecution
Andaman and Nicobar Islands	0	0.00	0	0	0	0.00	0	0
Andhra Pradesh	0	0.00	0	0	0	0.00	0	0
Arunachal Pradesh	1	20.00	0	0	0	0.00	0	0
Assam	21	135.00	0	0	1	25.00	0	0
Bihar	0	0.00	0	0	0	0.00	0	0
Chandigarh	0	0.00	0	0	0	0.00	0	0
Chhattisgarh	2	10.00	0	0	0	0.00	0	0
Dadra and Nagar Haveli	0	0.00	0	0	0	0.00	0	0
Daman and Diu	0	0.00	0	0	0	0.00	0	0
Delhi	2	10.00	0	0	0	0.00	0	0
Goa	0	0.00	0	0	0	0.00	0	0
Gujarat	1	5.00	0	0	0	0.00	0	0
Haryana	2	10.00	0	0	0	0.00	0	0
Himachal Pradesh	0	0.00	0	0	0	0.00	0	0
Jammu and Kashmir	0	0.00	0	0	0	0.00	0	0

Jharkhand	1	10.00	0	0	0	0.00	0	0
Karnataka	0	0.00	0	0	0	0.00	0	0
Kerala	0	0.00	0	0	0	0.00	0	0
Lakshadweep	0	0.00	0	0	0	0.00	0	0
Madhya Pradesh	0	0.00	0	0	0	0.00	0	0
Maharashtra	3	20.00	0	0	0	0.00	0	0
Manipur	11	65.00	0	0	1	5.00	0	0
Meghalaya	1	10.00	0	0	0	0.00	0	0
Mizoram	0	0.00	0	0	0	0.00	0	0
Nagaland	0	0.00	0	0	0	0.00	0	0
Odisha	0	0.00	0	0	0	0.00	0	0
Puducherry	0	0.00	0	0	0	0.00	0	0
Punjab	1	10.00	0	0	0	0.00	0	0
Rajasthan	1	10.50	0	0	0	0.00	0	0
Sikkim	0	0.00	0	0	0	0.00	0	0
Tamil Nadu	0	0.00	0	0	0	0.00	0	0
Tripura	0	0.00	0	0	0	0.00	0	0
Uttar Pradesh	40	245.00	1	1	0	0.00	0	0
Uttarakhand	2	25.00	0	0	0	0.00	0	0
West Bengal	0	0.00	0	0	1	5.00	0	0
TOTAL	89	585.50	1	1	3	35.00	0	0

Written Answers to

[13 August, 2014]

Unstarred Questions

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